### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO 2720 TO BE ANSWERED ON 06.03.2020

### NIRBHAYA FUND

### +2720. DR. DHAL SINGH BISEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Nirbhaya Fund has been created by the Union Government for the safety and security of women and if so, the details thereof;
- (b) the amount of money allocated from Nirbhaya Fund to different States along with the purpose and date of allocation; and
- (c) the purpose for which the said sanctioned fund has been utilized by the Government of Madhya Pradesh along with the head and date-wise details thereof and if not, the reasons therefor?

### ANSWER

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

& (b) : Government has set up a dedicated fund called 'Nirbhaya Fund' in the (a) year 2013 which can be utilized for projects specifically designed to improve the safety and security of women. It is a non-lapsable corpus of fund, being administered by Department of Economic Affairs, Ministry of Finance. An Empowered Committee (EC) of officers appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation from time to time in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. After initial appraisal by the EC, the concerned Ministry/ Department get the projects/ schemes appraised by the Expenditure Finance Committee (EFC)/ Standing Finance Committee (SFC)/ Public Investment Board (PIB)/ Delegated Investment Board(DIB) as per guidelines of Ministry of Finance. Thereafter, they obtain approval of the Competent Financial Authority (CFA), release the funds out of their respective budget and implement the project /scheme either directly or through States/UTs / Implementing Agencies. The amount appraised by Empowered Committee for the various schemes/ projects for funding under Nirbhaya Fund is at Annexure-I.

Some of the projects are directly implemented by Central Government such as Central Forensic Science Laboratory (CFSL) at Chandigarh by Ministry of Home Affairs, Integrated Emergency Response Management System (IERMS) by Railways, Provision of Video Surveillance System at Konkan Railway Stations by Railways, Development of Panic Switch for Women's Safety by Ministry of Electronics and Information Technology. However, majority of the projects are being implemented through State Governments/ Union Territory Administrations in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs. The State/ UT-wise details of funds allocated/ released for the various projects/ schemes under Nirbhaya Fund are at Annexure-II.

(c) The details of funds released/ sanctioned to Government of Madhya Pradesh for various schemes/ projects under Nirbhaya Fund is at Annexure-III.

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#### Annexure-I

# Annexure referred to in reply to part (a) & (b) of Lok Sabha Un-starred Question No. 2720 for answer on 06.03.2020 regarding Funds allocated from Nirbhaya Fund raised by Dr. Dhal Singh Bisen

Ministries/	Ministries/ Sl.		(Rs. in Cr.) Amount		
Departments No.		Name of the Proposal			
-	1	Emergency Response Support system	321.69		
	2	Creation of Central Victim Compensation Fund (CVCF)	200.00		
	3	Organized Crime Investigative Agency (OCIA)			
	4	Cyber Crime Prevention against Women & Children (CCPWC)			
	4	Sub-project under CCPWC	28.93		
	5	Proposal for providing facility of Social Workers/Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07		
	6	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura			
Ministry of	7	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	110.35		
Home Affairs	8	Various other activities under Delhi Police 'Safety of Women' Scheme	10.20		
	9	Safe City Proposal for 8 Cities- Delhi, Kolkata, Mumbai, Chennai, Hyderabad, Bengaluru, Ahmedabad and Lucknow.	2919.55		
	10	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76		
	11	Proposal for procurement of Forensic Kits for sexual Assault cases	7.09		
	12	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 13 states	131.09		
	13	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	100.00		
	14	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	100.00		
Ministry of	15	Integrated Emergency Response Management System (IERMS)	500.00		
Railways	16	Provision of Video Surveillance System at Konkan Railway Station	17.64		
MeiTY/ IIT Delhi	17	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49		
Deptt. of Justice	18	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	107.23		
M/o Tourism	19	Safe Tourism Destination for women in MP	27.98		
Ministry of	20	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	138.49		
Road	21	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.50		
Transport & Highways	22	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.06		
	23	Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform.	465.02		
	24	One Stop Centre (OSC)	867.74		
	25	Universalisation of Women Helpline (WHL)	155.94		
	26	Mahila Police Volunteers (MPV)	27.76		
	27	Chirali Proposal, Women Empowerment Directorate	10.20		
Ministry of Women and	28	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74		
Child	29	Safety and Security of Women, Govt. of Uttarakhand	0.72		
Development	30	Safety and Security of Women, Govt. of Uttarakhand	0.29		
	31	Nirbhaya Shelter Home, Govt. of Nagaland	2.84		
	32	Strategic communication initiatives for women's safety, Govt. of Tamil Nadu	1.45		
	33	NICSI for Developing Nirbhaya Dashboard	0.24		

Details of projects appraised by EC alongwith allocation of funds for these projects

Annexure referred to in reply to part (a) & (b) of Lok Sabha Un-starred Question No. 2720 for answer on 06.03.2020 regarding Funds allocated from Nirbhaya Fund raised by Dr. Dhal Singh Bisen

### **Ministry of Home Affairs**

Funds allocated to States/ UTs under Nirbhaya Fund for the various schemes/ projects

Sl.	State/UT	(Rs. in Lakh) Schemes/ projects						
No.		CVCF	ERSS	Safe city	CCPWC	Delhi Police	SFSLs	
				Project		Projects		
1	Andhra Pradesh	662.00	980.50	28241.00	442.50	0.00	0.00	
2	Arunachal Pradesh	33.00	571.31	0.00	164.55	0.00	0.00	
3	Assam	860.00	841.02	0.00	418.70	0.00	0.00	
4	Bihar	722.00	1302.54	0.00	307.00	0.00	0.00	
5	Chhattisgarh	685.00	787.40	0.00	259.10	0.00	0.00	
6	Goa	50.00	563.99	0.00	162.60	0.00	0.00	
7	Gujarat	390.00	1257.85	22011.00	271.90	0.00	0.00	
8	Haryana	550.00	920.02	0.00	253.37	0.00	0.00	
9	Himachal Pradesh	120.00	499.82	0.00	168.55	0.00	729.00	
10	Jammu & Kashmir	170.00	742.72	0.00	169.80	0.00	347.00	
11	Jharkhand	450.00	937.89	0.00	181.92	0.00	0.00	
12	Karnataka	995.00	1004.99	66700.00	446.10	0.00	0.00	
13	Kerala	760.00	776.77	0.00	435.00	0.00	0.00	
14	Madhya Pradesh	2180.00	1418.71	0.00	285.25	0.00	866.00	
15	Maharashtra	1765.00	1284.66	25200.00	458.40	0.00	5370.00	
16	Manipur	34.00	473.01	0.00	162.75	0.00	495.00	
17	Meghalaya	50.00	490.88	0.00	162.00	0.00	0.00	
18	Mizoram	48.00	464.07	0.00	162.00	0.00	419.00	
19	Nagaland	10.00	516.80	0.00	162.75	0.00	0.00	
20	Odisha	1060.00	1004.99	0.00	261.82	0.00	0.00	
21	Punjab	410.00	983.56	0.00	254.52	0.00	798.00	
22	Rajasthan	1545.00	1073.13	0.00	441.07	0.00	628.00	
23	Sikkim	23.00	428.33	0.00	162.00	0.00	0.00	
24	Telengana	590.00	1013.93	0.00	433.95	0.00	0.00	
25	Tamil Nadu	565.00	1022.86	42506.00	299.50	0.00	487.00	
26	Tripura	115.00	464.07	0.00	163.50	0.00	211.00	
27	Uttar Pradesh	2810.00	1595.00	19444.00	470.85	0.00	1551.00	
28	Uttarakhand	125.00	662.29	0.00	165.98	0.00	0.00	
29	West Bengal	1265.00	930.14	18132.00	431.75	0.00	478.00	
30	A & N islands	15.00	314.58	0.00	323.50	0.00	0.00	
31	Chandigarh	23.00	401.52	0.00	321.50	0.00	0.00	
32	D & N Haveli	10.00	401.52	0.00	160.00	0.00	0.00	
33	Daman & Diu	10.00	410.45	0.00	160.00	0.00	0.00	
34	Delhi (UT)	880.00	2400.00	61771.00	251.12	3880.00	730.00	
35	Lakshadweep	10.00	296.71	0.00	308.00	0.00	0.00	
36	Puducherry	10.00	323.41	0.00	162.75	0.00	0.00	

**Note**: The CVCF has been released as one-time grant to States/UTs to support and supplement the Victim Compensation schemes in respective States/UTs. Expenditure from this fund is allowed to States/UTs only after consuming non-budgetary resource with them.

### **Ministry of Road Transport & Highways**

			(Rs. in Lakh)			
SI.	State/UT	Schemes/ projects	Funds			
No.		Schemes/ projects	released			
1	Andhra Pradesh	Abhaya Project of Andhra Pradesh Transport	5864.00			
		Department				
2	Uttar Pradesh	Project of Uttar Pradesh State Road Transport	4020.00			
		Corporation (UPSRTC)				
3	Karnataka	Project of Bangalore Metropolitan Transport	3364.00			
		Corporation (BMTC)				

Funds released to States/ UTs under Nirbhaya Fund for the various schemes/ projects

### **Department of Justice**

Funds released to States/ UTs under Nirbhaya Fund for the various schemes/ projects

			(Rs. in Crore)
Sl.	State/UT	Schemes/ projects	Funds
No.			released
1	Andhra Pradesh	h	0.30
2	Assam		1.69
3	Bihar		2.03
4	Chhattisgarh		1.69
5	Delhi		1.80
6	Gujarat		3.94
7	Nagaland		0.34
8	Maharashtra		31.05
9	Himachal Pradesh		0.17
10	Jharkhand		4.95
11	Karnataka		6.98
12	Kerala		6.30
13	Madhya Pradesh	Setting up of Fast Track Special	15.08
14	Manipur	Courts (FTSCs)	0.68
15	Meghalaya		0.28
16	Odisha		5.40
17	Punjab		1.35
18	Haryana		1.80
19	Chandigarh Admn		0.19
20	Rajasthan		5.85
21	Tamilnadu		0.53
22	Tripura		1.01
23	Telangama		1.35
24	Uttar Pradesh		2.78
25	Uttarakhand		1.35
26	Mizoram		0.51
27	Goa		0.07

# **Ministry of Women and Child Development**

CI Ma	State/UT	Schemes/ projects				
Sl.No	State/ UT	OSC	WHL	MPV		
1	Andaman and Nicobar Islands	122.87	102.03	0.00		
2	Andhra Pradesh	1218.84	146.26	521.39		
3	Arunachal Pradesh	981.85	224.64	0.00		
4	Assam	1462.07	112.63	0.00		
5	Bihar	1296.41	202.21	0.00		
6	Chandigarh	37.50	231.35	0.00		
7	Chattishgarh	2289.46	272.57	715.55		
8	Dadra and Nagra Haveli	102.48	0.00	0.00		
9	Daman & Diu	104.19	85.16	0.00		
10	Delhi	362.55	49.78	0.00		
11	Goa	96.07	55.61	0.00		
12	Gujarat	1366.55	377.40	76.20		
13	Haryana	1072.73	73.68	77.52		
14	Himachal Pradesh	345.38	49.70	0.00		
15	Jammu and Kashmir	451.31	119.49	0.00		
16	Ladakh	0.00	0.00	0.00		
17	Jharkhand	1160.45	34.54	2.64		
18	Karnataka	1224.26	62.70	56.13		
19	Kerala	594.76	174.96	0.00		
20	Lakshdweep	20.91	0.00	0.00		
21	Madhya Pradesh	3453.31	62.70	30.18		
22	Maharashtra	1585.99	62.70	0.00		
23	Manipur	618.96	49.70	0.00		
24	Meghalaya	497.13	116.48	0.00		
25	Mizoram	470.15	255.56	35.85		
26	Nagaland	828.32	257.39	9.40		
27	Odisha	1038.82	191.76	0.00		
28	Puducherry	147.84	51.08	0.00		
29	Punjab	1289.55	90.13	0.00		
30	Rajasthan	1368.04	109.20	0.00		
31	Sikkim	171.42	115.14	0.00		
32	Tamil Nadu	1889.57	155.70	0.00		
33	Telangana	1685.05	157.25	0.00		
34	Tripura	374.91	49.70	30.1		
35	Uttar Pradesh	4129.60	237.86	0.0		
36	Uttrakhand	711.63	207.90	68.82		
37	West Bengal	0.00	62.70	0.0		

Funds released to States/ UTs under Nirbhaya Fund for the various schemes/ projects

# Other States/UTs projects funded from Nirbhaya Fund

			(Rs. in Lakh)
Sl.	State/UT	Schemes/ projects	Funds
No.		Schemes/ projects	released
1	Madhya Pradesh	Smart & safe cities free from violence against Women and	104.70
		Girls' Programme,	
2	Nagaland	Nirbhaya Shelter Home, Govt. of Nagaland	255.60
3	Rajasthan	Chirali Proposal, Women Empowerment Directorate	470.97
4	Uttarakhand	Safety and Security of Women, Govt. of Uttarakhand	32.40
		(5 districts)	

# Annexure referred to in reply to part (c) of Lok Sabha Un-starred Question No. 2720 for answer on 06.03.2020 regarding Funds allocated from Nirbhaya Fund raised by Dr. Dhal Singh Bisen

The details funds released/ sanctioned to Government of Madhya Pradesh for various projects under Nirbhaya Fund and status of fund's utilization

SI.	Schemes/ projects	Funds released					Utilization
No.		2015-16	2016-17	2017-18	2018-19	2019-20*	certificate received
M/o	Home Affairs						
1	Emergency Response Support system (ERSS)	0.00	0.00	1418.71	0.00	0.00	0.00
2	Central Victim Compensation Fund (CVCF)	0.00	2180.00	0.00	0.00	0.00	483.50
3	Cyber Crime Prevention against Women & Children (CCPWC), including sub-project	0.00	0.00	285.25	0.00	0.00	156.00
4	Strengthening of DNA analysis, cyber forensic & related facilities in SFSLs	0.00	0.00	0.00	433.00	0.00	0.00
M/a	Women & Child Development						
5	One Stop Centres (OSCs)	45.88	773.48	131.27	1123.91	1378.76*	821.59
6	Women Helplines (WHL)	62.70	0.00	0.00	0.00	0.00	0.00
7	Mahila Police Volunteer (MPV)	0.00	0.00	30.18	0.00	0.00	0.00
8	Smart & safe cities free from violence againstWomen and Girls' Programme,	0.00	0.00	104.70	0.00	0.00	0.00
D/o	Justice						
9	Fast Track Special Courts (FTSCs)	0.00	0.00	0.00	0.00	1508.00*	0.00

\*Note : The Utilization Certificate is not due in respect of funds released during the current financial year 2019-20.

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